(24)

No.10

MA-634/2006 OA-627/2003

13.04.2006

Present : Sh. R.V. Sinha, counsel for applicants in MA/respondents

**n OA.** 

Sh. Subhash Chander, proxy for Sh. Gyan Prakash and Applicant No.2 in person on behalf of respondents in MA/

applicants in OA.

After hearing the learned counsel for the parties, we are of the considered view that a time of three months from the date of receipt of a copy of this order would suffice to substantiate in its true letter and spirit to comply with the directions, which have been partially compiled with by promoting the applicants by order dated 18.1.2006. Accordingly, MA-634/2006 stands disposed of.

(Chitra Chopra) Member(A)

Chebathera

(Shanker Raju) Member(J)

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